

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO – 4997
ANSWERED ON- 23.07.2019

EMPOWERING OF PRIS

†4997. SHRI HANUMAN BENIWAL:

Will the Minister of PANCHAYATI RAJ

be pleased to state the policy and action plan of the Government to make the Panchayati Raj Institutions (PRIs) of the country economically capable?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI NARENDRA SINGH TOMAR)

The Ministry of Panchayati Raj has been implementing the restructured scheme of Rashtriya Gram Swaraj Abhiyan with effect from the financial year 2018-19 with the primary objective of developing governance capabilities of PRIs to deliver on the Sustainable Development Goals. The scheme envisages enhancing capabilities of Panchayats for formulating holistic Gram Panchayat Development Plan converging resources available at Gram Panchayat level for economic development and social justice. The scheme also aims at enhancing capabilities of Panchayats to raise their own sources of revenue and provides for interventions relating to gap filling support for economic development and income enhancement in Panchayats.

Further, under the Fourteenth Finance Commission for the award period 2015-2020, grants to the tune of Rs. 2,00,292.20 crore are being devolved to gram Panchayats, amounting to an assistance of Rs. 488 per capita per annum at an aggregate level to the Gram Panchayats constituted under Part IX of the Constitution to 26 States for delivering basic services, namely, water supply, sanitation, sewerage, solid waste management, storm water drainage, maintenance of community assets, roads, footpath, street lighting, burial and cremation grounds and any other basic services entrusted under State Legislations etc.
